

(P.C.B)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH  
AT HYDERABAD

O.A.No. 1095/96

Dated: 3.10.96

Between

1. P. Rama Rao,  
Officiating Phone Mechanic,  
O/o Sub Divisional Engineer,  
Warangal.
2. M. Bal Raju,  
Regular Mazdoor,  
O/o SDE, Warangal.
3. S. Sudhakar,  
Telegraph Man,  
C.T.O, Warangal.
4. M. Bhupal Reddy,  
Regular Mazdoor,  
O/o SDE, Warangal.
5. N.P. Rami Reddy,  
Regular Mazdoor,  
O/o SDE, Warangal.
6. S. Srinivasa Reddy,  
Regular Mazdoor,  
O/o SDE (Phones),  
Warangal.
7. B. Srinivasa Rao,  
Group D,  
O/o SDE (Phones)  
MAX-I, Warangal.
8. B. Krupanandam,  
Regular Mazdoor,  
O/o SDE (EXternal)  
Warangal.
9. G. Srinivas,  
Regular Mazdoor,  
O/o SDE, Trunks & Carrier,  
Warangal.
10. V. Rajaiyah,  
Regular Mazdoor,  
O/o SDE, Telex,  
Warangal.
11. P. Sambaiah,  
Regular Mazdoor,  
O/o Sub Divisional Engineer,  
Warangal.
12. B. Kondiah, Regular Mazdoor,  
O/o SDE, Phones, Warangal.
13. P. Anjaneyulu,  
Regular Mazdoor, O/o SDE,  
Hanamakonda.
14. M. Om Prasad, Regular Mazdoor,  
O/o SDE, Phones & Trunks,  
Warangal.
15. K. Danial, Regular Mazdoor,  
O/o SDE, Phones & Trunks, Warangal.

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16. G. Narasingam, Regular Mazdoor,  
O/o SDE (T), Hanamakonda.
17. Ch. Seetharamulu, Regular Mazdoor,  
O/o SDE, (T), Hanamakonda.
18. B. Srinivas, Regular Mazdoor,  
O/o SDE (T), Telephone Exchange,  
Hanamakonda.
19. V. Amose, Regular Mazdoor,  
O/o SDE, Extl. Warangal.
20. B. Ranganna, Regular Mazdoor,  
O/o Junior Telecom Officer,  
Telephone Exchange,  
Mahabubabad, Warangal Dt.
21. Sk. Gousuddin, Regular Mazdoor,  
O/o JTO, Telephone Exchange,  
Mahabubabad, Warangal Dt.
22. K. Shadrache, Regular Mazdoor,  
O/o SDO, Telecom, Mahabubabad,  
Warangal Dt.
23. B. Sadanandam, Regular Mazdoor,  
O/o SDO, Phones, Warangal.
24. P. Ravinder, Regular Mazdoor,  
O/o SDO, Phones, Warangal.
25. D. Narasimha Ramulu,  
O/o SDE, Phones(PTB), Warangal ....

Applicants

and

1. Union of India, rep. by  
Secretary, Dept. of Telecommunications,  
M/o Communications, Sanchar Bhawan,  
New Delhi.
2. The Chief General Manager,  
Telecommunications,  
A.P. Telecom Circle,  
Abids, Hyderabad.
3. The Telecom District Manager,  
Warangal.

.... Respondents

Mr. N.R. Srinivasan .. Counsel for the applicants

CORAM

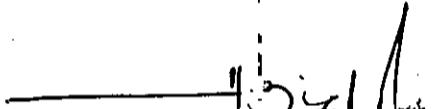
Hon'ble Shri Justice M.G. Chaudhari, Vice Chairman

Hon'ble Shri H.Rajendra Prasad, Member (A)

ORDER

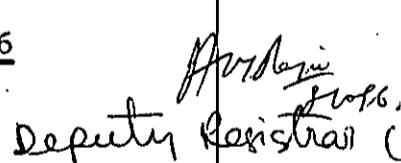
(Oral order per Hon'ble Shri Justice M.G.Chaudhari, VC)

Respondents have not filed any show cause reply so far. The applicants have challenged the O.M. dated 11.7.96 issued by the Department of Telecommunications, Government of India. The learned counsel for the applicants brings to our notice the letter issued by the Department of Telecommunications, Government of India, No. 7-27/94-NCG dated 9.9.96 which states that the O.M. dated 11.7.96 (i.e. the impugned OM) has been withdrawn <sup>by</sup> from the Government in pursuance of the interim order of this Bench in OA 49/96. In view of the withdrawal of the impugned OM the learned counsel submits that without prejudice to the rights and remedies of the applicants, if any grievance arises in future, he would not press the instant OA. The OA is accordingly disposed of as (3) not pressed. No order as to costs.

  
(H. Rajendra Prasad)  
Member (A)

  
(M.G. Chaudhari)  
Vice Chairman

Dated: 3rd Oct. 1996

  
Deputy Registrar (J)ce

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43

To

1. The Secretary, Dept. of Telecommunications,  
Union of India, M/o Communications,  
Sanchar Bhavan, New Delhi.
2. The Chief General Manager,  
Telecommunications,  
A.P.Telcom Circle, Abids, Hyderabad.
3. The Telecom District Manager, Warangal.
4. One copy to Mr. N.R.Srinivasan, Advocate, CAT Hyd.
5. One copy to Mr.
6. One copy to Library, CAT.Hyd.
7. One spare copy.

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1 COURT

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI  
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 3-10-1996

ORDER / JUDGMENT

M.A/R.A./C.A. No.

in

O.A.No. 1095/96

T.A.No.

(w.p.)

Admitted and Interim Directions

Issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

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केन्द्रीय प्रशासनिक अधिकारक  
Central Administrative Tribunal  
DESPATCH

28 OCT 1996

HYDERABAD BENCH